

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-12-2024

Date : 10.12.2024

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	102664/2024	10.12.2024	ABLAPL-4441/2024	S MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-12-07		(Seat No-)
2	102665/2024	10.12.2024	ABLAPL-8279/2024	AVIRAM PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-12-07		(Seat No-)
3	102666/2024	10.12.2024	BLAPL-9358/2024	D.P.DASH	C.O.	COURT NO. 12	Order Dtd. 2024-12-09		(Seat No-)
4	102676/2024	10.12.2024	BLAPL-12187/2024	B. N. SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-12-09		(Seat No-)
5	102678/2024	10.12.2024	BLAPL-12185/2024	B. N. SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-12-09	BAIL-2	(Seat No-10)
6	102723/2024	10.12.2024	WP (C) - 30482/2024	M.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	WRIT BRANCH-1	(Seat No-1)
7	102724/2024	10.12.2024	BLAPL-9831/2024	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	BAIL-1	(Seat No-2)
8	102725/2024	10.12.2024	WP (C) - 30733/2024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
9	102726/2024	10.12.2024	WP (C) - 29797/2024	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2024-12-07		(Seat No-121)
10	102727/2024	10.12.2024	WP (C) - 30710/2024	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	WRIT BRANCH-6	(Seat No-26)
11	102729/2024	10.12.2024	WP (C) -	P.K.BARIK	C.O.	COURT NO.	Order	WRIT	(Seat

			30764/2024			12	Dtd. 2024-12-07	BRANCH (DIVISION BENCH-2)	No-116)
12	102730/2024	10.12.2024	WP (C) - 30763/2024	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-12-07		(Seat No-116)
13	102731/2024	10.12.2024	WP (C) - 30757/2024	MS.HASAN	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	WRIT BRANCH-2	(Seat No-45)
14	102732/2024	10.12.2024	WP (C) - 29624/2024	T.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-45)
15	102734/2024	10.12.2024	WP (C) - 29629/2024	M.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Seat No-45)
16	102735/2024	10.12.2024	WP (C) - 23242/2024	S.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-06		(Seat No-45)
17	102736/2024	10.12.2024	CRLMC- 2871/2024	S.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-45)
18	102737/2024	10.12.2024	CRLMC- 3475/2024	B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-45)
19	102738/2024	10.12.2024	CRLMC- 4465/2024	G.N.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-28		(Seat No-45)
20	102739/2024	10.12.2024	CRLMC- 3591/2024	N.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-01-15		(Seat No-45)
21	102740/2024	10.12.2024	BLAPL- 11468/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-07		(Seat No-45)
22	102741/2024	10.12.2024	CRLMC- 3675/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-06		(Seat No-45)
23	102742/2024	10.12.2024	BLAPL- 12125/2024	MD BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-06		(Seat No-45)
24	102743/2024	10.12.2024	BLAPL- 8875/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-07		(Seat No-45)

25	102744/2024	10.12.2024	CRLMC-4461/2024	P. SETHY	C.O.	COURT NO. 15	Order Dtd. 2024-12-06		(Seat No-45)
26	102745/2024	10.12.2024	CRLMC-4343/2024	B. DAS	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-45)
27	102747/2024	10.12.2024	WP (C) - 16880/2023	YASHOBANTA DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-07	WRIT BRANCH-8	(Seat No-42)
28	102748/2024	10.12.2024	CRLREV-625/2024	A. K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-11-20		(Seat No-42)
29	102749/2024	10.12.2024	CRLREV-483/2024	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-11-13		(Seat No-42)
30	102750/2024	10.12.2024	CRLMC-2872/2024	L. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(Seat No-42)
31	102751/2024	10.12.2024	CRLMC-2871/2024	L. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(Seat No-42)
32	102752/2024	10.12.2024	WP (C) - 29650/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-42)
33	102753/2024	10.12.2024	WP (C) - 30638/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-07	WRIT BRANCH-4	(Seat No-38)
34	102754/2024	10.12.2024	ABLAPL-13884/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-12-07		(Seat No-38)
35	102755/2024	10.12.2024	BLAPL-12173/2024	S SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-12-07		(Seat No-38)
36	102756/2024	10.12.2024	JCRLA-63/2019	DEBENDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-09	CRIMINAL APPEAL	(Seat No-10)
37	102757/2024	10.12.2024	BLAPL-10053/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-10)
38	102758/2024	10.12.2024	BLAPL-2454/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-	BAIL-2	(Seat No-7)

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39	102760/2024	10.12.2024	WP (C) - 19855/2022	RCH ROUT	C.O.	COURT NO. 2 OLD		WRIT BRANCH-8	(Seat No- 42)
40	102761/2024	10.12.2024	WP (C) - 7088/2022	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 28	WRIT BRANCH-7	(Seat No- 18)
41	102762/2024	10.12.2024	BLAPL- 10361/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 06		(Seat No- 18)
42	102763/2024	10.12.2024	CRLA- 215/2022	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-12- 09	CRIMINAL APPEAL	(Seat No-7)
43	102764/2024	10.12.2024	CRLA- 178/2022	G R DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12- 09	CRIMINAL APPEAL	(Seat No-7)
44	102765/2024	10.12.2024	CRLA- 231/2022	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 17	CRIMINAL APPEAL	(Seat No-7)
45	102779/2024	10.12.2024	CRLMP- 1451/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-12- 06		(Seat No-7)
46	102783/2024	10.12.2024	WP (C) - 12422/2017	BRAJAKISHORE SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-12- 07	WRIT BRANCH-7	(Seat No-5)
47	102784/2024	10.12.2024	SAO-9/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-01- 17	SECOND APPEAL	(Seat No-1)
48	102785/2024	10.12.2024	WP (C) - 12423/2017	BRAJAKISHORE SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12- 07	WRIT BRANCH-7	(Seat No-5)
49	102786/2024	10.12.2024	WP (C) - 29813/2024	AK DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12- 07		(Seat No-5)
50	102787/2024	10.12.2024	WPCRL- 151/2024	MONOMOY BASU	C.O.	COURT NO. 1	Order Dtd. 2025-01- 06		(Seat No-5)
51	102788/2024	10.12.2024	WP (C) - 30589/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01- 20	WRIT BRANCH-1	(Seat No- 31)
52	102790/2024	10.12.2024	WP (C) - 30629/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-	WRIT BRANCH (DIVISION	(Seat No- 101)

							20	BENCH-1)	
53	102791/2024	10.12.2024	WP (C) - 28796/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12- 09		(Seat No- 101)
54	102792/2024	10.12.2024	WP (C) - 25241/2024	D K JENA	C.O.	COURT NO. 1	Order Dtd. 2024-12- 09		(Seat No- 101)
55	102796/2024	10.12.2024	WP (C) - 30743/2024	B. C. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH-3	(Seat No- 28)
56	102797/2024	10.12.2024	CRLMC- 2872/2024	S. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 07		(Seat No- 28)
57	102798/2024	10.12.2024	WP (C) - 30925/2024	CHINTU SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 09		(Seat No- 28)
58	102799/2024	10.12.2024	WP (C) - 28424/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 07		(Seat No- 28)
59	102800/2024	10.12.2024	WP (C) - 30552/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
60	102801/2024	10.12.2024	WP (C) - 30570/2024	P. K. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH-1	(Seat No- 31)
61	102802/2024	10.12.2024	WP (C) - 30620/2024	S. P. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
62	102803/2024	10.12.2024	WP (C) - 30741/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH-5	(Seat No- 22)
63	102804/2024	10.12.2024	WP (C) - 30749/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH-7	(Seat No- 44)
64	102805/2024	10.12.2024	WP (C) - 30752/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07	WRIT BRANCH-4	(Seat No- 38)
65	102806/2024	10.12.2024	WP (C) - 30184/2024	BISWAJIT DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12- 07		(Seat No- 38)
66	102807/2024	10.12.2024	WP (C) - 30749/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd.	WRIT BRANCH-7	(Seat No-

							2024-12-07		44)
67	102808/2024	10.12.2024	WP (C) - 30738/2024	A.K.SRICHANDAN	C.O.	COURT NO. 16	Order Dtd. 2025-01-13	WRIT BRANCH-6	(Seat No-26)
68	102809/2024	10.12.2024	WP (C) - 26380/2024	A.DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-13		(Seat No-26)
69	102810/2024	10.12.2024	WP (C) - 26879/2024	H.S.DEO	C.O.	COURT NO. 3	Order Dtd. 2024-12-09		(Seat No-26)
70	102811/2024	10.12.2024	WP (C) - 26879/2024	B.K.SETH	C.O.	COURT NO. 3	Order Dtd. 2024-12-09		(Seat No-26)
71	102812/2024	10.12.2024	WP (C) - 29213/2024	S.BISWAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-06		(Seat No-26)
72	102813/2024	10.12.2024	WP (C) - 29325/2024	S.BISWAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-06		(Seat No-26)
73	102814/2024	10.12.2024	TRP (C) - 3/2019	MOMOMOY BASU	C.O.	COURT NO. 14	Order Dtd. 2024-12-09	M.J.C.	(Seat No-6)
74	102815/2024	10.12.2024	TRP (C) - 354/2023	B P TANGA	C.O.	COURT NO. 12	Order Dtd. 2024-08-28	M.J.C.	(Seat No-6)
75	102816/2024	10.12.2024	TRP (C) - 163/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-09-13	M.J.C.	(Seat No-6)
76	102817/2024	10.12.2024	CONTC-7564/2024	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-09		(Seat No-6)
77	102818/2024	10.12.2024	WP (C) - 29964/2024	R.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-06	WRIT BRANCH-3	(Seat No-11)
78	102819/2024	10.12.2024	BLAPL-7154/2024	AK JATI	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-11)
79	102822/2024	10.12.2024	BLAPL-8298/2024	B B ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-11)
80	102823/2024	10.12.2024	WP (C) -	BK PANDA	C.O.	COURT NO.	Order		(Seat

			27831/2024			15	Dtd. 2024-12-05		No-11)
81	102824/2024	10.12.2024	BLAPL-12238/2024	R SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-12-09	BAIL-2	(Seat No-12)
82	102825/2024	10.12.2024	BLAPL-12290/2024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-12)
83	102826/2024	10.12.2024	BLAPL-8249/2024	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-12)
84	102827/2024	10.12.2024	BLAPL-12278/2024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-09	BAIL-2	(Seat No-18)
85	102828/2024	10.12.2024	BLAPL-12289/2024	MR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-18)
86	102829/2024	10.12.2024	BLAPL-12292/2024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-09	BAIL-1	(Seat No-15)
87	102830/2024	10.12.2024	BLAPL-12285/2024	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2024-12-09	BAIL-2	(Seat No-9)
88	102834/2024	10.12.2024	BLAPL-6766/2024	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-10	BAIL-1	(Seat No-5)
89	102838/2024	10.12.2024	CMP-1011/2024	R.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-02-04		(Seat No-5)
90	102840/2024	10.12.2024	CMP-1193/2024	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-5)
91	102842/2024	10.12.2024	WP (C) - 26723/2024	M.R.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-12-09		(Seat No-5)
92	102843/2024	10.12.2024	WP (C) - 26723/2024	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-09		(Seat No-5)
93	102844/2024	10.12.2024	WP (C) - 24671/2012	GK SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-11-22	WRIT BRANCH-8	(Seat No-42)

94	102845/2024	10.12.2024	TRPCRL-5/2024	K K NATH	C.O.	COURT NO. 20	Order Dtd. 2024-12-09	BAIL-1	(Seat No-3)
95	102848/2024	10.12.2024	CRLMC-2866/2022	SAMIR BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-12	CRIMINAL MISC	(Seat No-5)
96	102849/2024	10.12.2024	WP (C) - 28660/2024	GOPINATH PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Seat No-5)
97	102850/2024	10.12.2024	WP (C) - 29548/2024	ANIL KUMAR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-06		(Seat No-5)
98	102855/2024	10.12.2024	WP (C) - 5306/2024	L D SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH-8	(Seat No-29)
99	102856/2024	10.12.2024	WP (C) - 5306/2024	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH-8	(Seat No-29)
100	102857/2024	10.12.2024	WP (C) - 226/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-49)
101	102858/2024	10.12.2024	WP (C) - 1356/2024	KSHITISH	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Seat No-19)
102	102859/2024	10.12.2024	WP (C) - 1845/2024	RABINDRANATH BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH-1	(Seat No-2)
103	102865/2024	10.12.2024	BLAPL-9779/2024	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-07		(Seat No-2)
104	102866/2024	10.12.2024	BLAPL-2102/2024	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-08		(Seat No-2)
105	102867/2024	10.12.2024	BLAPL-2101/2024	N SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-10-08		(Seat No-2)
106	102868/2024	10.12.2024	BLAPL-10160/2024	D P DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(Seat No-2)
107	102869/2024	10.12.2024	BLAPL-10394/2024	B PTANGA	C.O.	COURT NO. 10	Order Dtd. 2024-12-		(Seat No-2)

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108	102870/2024	10.12.2024	BLAPL-12240/2024	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	BAIL-1	(Seat No-3)
109	102872/2024	10.12.2024	BLAPL-12242/2024	B DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(Seat No-3)
110	102874/2024	10.12.2024	WP (C) - 30793/2024	RABI SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-07	WRIT BRANCH-5	(Seat No-22)
111	102875/2024	10.12.2024	CMAPL-345/2024	M. M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(Seat No-22)
112	102876/2024	10.12.2024	WP (C) - 29145/2024	SATYAJIT BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-10		(Seat No-22)
113	102877/2024	10.12.2024	WP (C) - 25927/2024	S. K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-12-09		(Seat No-22)
114	102879/2024	10.12.2024	FAO-483/2024	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-09		(Seat No-22)
115	102880/2024	10.12.2024	WP (C) - 28937/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-06		(Seat No-22)
116	102881/2024	10.12.2024	WP (C) - 29493/2024	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12-06		(Seat No-22)
117	102882/2024	10.12.2024	WP (C) - 27939/2024	RANJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-22)
118	102883/2024	10.12.2024	WP (C) - 27642/2024	RANJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-22)
119	102884/2024	10.12.2024	WP (C) - 27642/2024	ASISH KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-22)
120	102885/2024	10.12.2024	WP (C) - 30666/2024	SAROJ KUMAR PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	WRIT BRANCH-3	(Seat No-28)
121	102886/2024	10.12.2024	CRLMC-4137/2024	P. K. DASH	C.O.	COURT NO. 6	Order Dtd.		(Seat No-

							2024-12-09		28)
122	102888/2024	10.12.2024	CRLREV-687/2024	SUBHANKAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-28)
123	102889/2024	10.12.2024	CRLMC-4609/2024	DEBENDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-12-09		(Seat No-28)
124	102890/2024	10.12.2024	WP (C) - 27194/2024	CHINTU SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-07		(Seat No-28)
125	102891/2024	10.12.2024	BLAPL-11698/2024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(Seat No-28)
126	102892/2024	10.12.2024	WP (C) - 19727/2024	R K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11-30		(Seat No-28)
127	102893/2024	10.12.2024	BLAPL-12212/2024	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-09		(Seat No-28)
128	102894/2024	10.12.2024	BLAPL-12215/2024	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	BAIL-2	(Seat No-10)
129	102895/2024	10.12.2024	BLAPL-12067/2024	DP DASH	C.O.	COURT NO. 10	Order Dtd. 2024-12-06	BAIL-2	(Seat No-7)
130	102897/2024	10.12.2024	BLAPL-12083/2024	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-06		(Seat No-7)
131	102898/2024	10.12.2024	WP (C) - 30321/2024	S.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-12-09	WRIT BRANCH-8	(Seat No-43)
132	102899/2024	10.12.2024	MACA-119/2018	J.DEHURY	C.O.	COURT NO. 10		MISC. APPEAL SEC.	(Seat No-7)
133	102901/2024	10.12.2024	WP (C) - 15971/2022	P N NAYAK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-22)
134	102902/2024	10.12.2024	WP (C) - 11488/2016	P K MISHRA	C.O.	COURT NO. 9	Order Dtd. 2024-12-04	WRIT BRANCH-3	(Seat No-14)
135	102903/2024	10.12.2024	MACA-535/2016	M/S.GAJENDRA NATH ROUT	C.O.	COURT NO. 9	Order Dtd.	MISC. APPEAL	(Seat No-7)

							2024-12-05	SEC.	
136	102904/2024	10.12.2024	MACA-535/2016	DILIP SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024-12-05	MISC. APPEAL SEC.	(Seat No-7)
137	102905/2024	10.12.2024	MACA-521/2017	S R OJHA	C.O.	COURT NO. 9	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-1)
138	102906/2024	10.12.2024	MACA-521/2017	B B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-1)
139	102907/2024	10.12.2024	MACA-215/2020	S K SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-6)
140	102908/2024	10.12.2024	MACA-215/2020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-6)
141	102909/2024	10.12.2024	WP (C) - 30196/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 9	Order Dtd. 2024-12-09		(Seat No-6)
142	102910/2024	10.12.2024	WP (C) - 28097/2024	B R SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2024-12-09		(Seat No-6)
143	102911/2024	10.12.2024	WP (C) - 30310/2024	N R BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
144	102912/2024	10.12.2024	WP (C) - 30107/2024	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-09	WRIT BRANCH-4	(Seat No-19)
145	102913/2024	10.12.2024	WP (C) - 29976/2024	S C D DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
146	102914/2024	10.12.2024	WP (C) - 30011/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-09	WRIT BRANCH-7	(Seat No-44)
147	102915/2024	10.12.2024	WP (C) - 30172/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-09		(Seat No-44)
148	102916/2024	10.12.2024	WP (C) - 29304/2024	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2024-12-09		(Seat No-44)
149	102917/2024	10.12.2024	WP (C) -	SK KALIMUDDIN	C.O.	COURT NO.	Order		(Seat

			29321/2024			25	Dtd. 2024-12-09		No-44)
150	102918/2024	10.12.2024	WP (C) - 30327/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-09		(Seat No-44)
151	102919/2024	10.12.2024	WP (C) - 30289/2024	AVISEK PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-07	WRIT BRANCH-8	(Seat No-43)
152	102920/2024	10.12.2024	WP (C) - 27829/2024	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12-09		(Seat No-43)
153	102924/2024	10.12.2024	BLAPL- 9603/2024	B.DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-09	BAIL-2	(Seat No-10)
154	102667/2024	10.12.2024	WP (C) - 19059/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-13	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
155	102668/2024	10.12.2024	MACA- 1026/2017	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2023-01-11	MISC. APPEAL SEC.	(Seat No-1)
156	102669/2024	10.12.2024	WPC (OAC) - 1952/2012	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2022-10-26	OA Branch	(Seat No-1)
157	102674/2024	10.12.2024	WP (C) - 12787/2008	JAGADIP SAHOO	GENERAL		Annexure		(Seat No-1)
158	102717/2024	10.12.2024	WP (C) - 11476/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
159	102728/2024	10.12.2024	WP (C) - 904/2021	JAGADIP SAHOO	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-1	(Seat No-1)
160	102733/2024	10.12.2024	WP (C) - 5740/2021	JAGADIP SAHOO	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-2	(Seat No-34)
161	102746/2024	10.12.2024	CRLMC- 5120/2023	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-09-19	CRIMINAL MISC	(Seat No-4)
162	102776/2024	10.12.2024	BLAPL- 9947/2024	SAILESH KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-07	BAIL-2	(Seat No-10)
163	102777/2024	10.12.2024	ABLAPL- 11407/2023	UMA SHANKAR PATEL	GENERAL		Order Dtd.		(Seat No-

							2023-12-08		10)
164	102780/2024	10.12.2024	CRLMC-3828/2024	RAJANIKANTA DASH	GENERAL		Order Dtd. 2024-12-03		(Seat No-10)
165	102781/2024	10.12.2024	WP (C) - 22140/2011	CHANDAN KUMAR NAYAK	GENERAL		Final Order	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
166	102782/2024	10.12.2024	WP (C) - 33880/2023	STATE OF ODISHA	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
167	102789/2024	10.12.2024	ABLAPL-11407/2023	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2023-12-08		(Seat No-113)
168	102793/2024	10.12.2024	WP (C) - 16361/2024	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-12-06	WRIT BRANCH-5	(Seat No-21)
169	102794/2024	10.12.2024	WP (C) - 7127/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2022-03-30	WRIT BRANCH-8	(Seat No-39)
170	102795/2024	10.12.2024	WP (C) - 12152/2021	DEBENDRA BEHERA	GENERAL		Order Dtd. 2022-03-30	WRIT BRANCH-2	(Seat No-9)
171	102831/2024	10.12.2024	ABLAPL-11621/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2024-12-05		(Seat No-9)
172	102833/2024	10.12.2024	ABLAPL-13631/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-12-04	BAIL-1	(Seat No-4)
173	102835/2024	10.12.2024	FA-150/1972	MANOJ KUMAR PANIGRAHI	GENERAL		Judgement Dtd. 1985-01-31		(Seat No-4)
174	102841/2024	10.12.2024	WP (C) - 24671/2012	GIRISH KUMAR SUNDARAY	GENERAL		Judgement Dtd. 2024-11-22	WRIT BRANCH-8	(Seat No-42)
175	102846/2024	10.12.2024	WA-794/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-11-05	WRIT APPEAL	(Seat No-7)
176	102847/2024	10.12.2024	WP (C) - 24671/2012	GIRISH KUMAR SUNDARAY	GENERAL		Order Dtd. 2024-11-22	WRIT BRANCH-8	(Seat No-42)
177	102851/2024	10.12.2024	WP (C) -	GOPINATH PANDA	GENERAL		Order		(Seat

			28658/2024				Dtd. 2024-12-04		No-42)
178	102852/2024	10.12.2024	WP (C) - 28761/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04		(Seat No-42)
179	102853/2024	10.12.2024	WP (C) - 20074/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04		(Seat No-42)
180	102854/2024	10.12.2024	WP (C) - 8826/2021	DEBENDRA BEHERA	GENERAL		Order Dtd. 2022-03-30	WRIT BRANCH-2	(Seat No-45)
181	102860/2024	10.12.2024	WPC (OA) - 2728/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-03	OA Branch	(Seat No-1)
182	102861/2024	10.12.2024	WP (C) - 38815/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04	WRIT BRANCH-5	(Seat No-47)
183	102862/2024	10.12.2024	WP (C) - 28771/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04		(Seat No-47)
184	102863/2024	10.12.2024	WP (C) - 38809/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04	WRIT BRANCH-5	(Seat No-47)
185	102864/2024	10.12.2024	WP (C) - 38818/2023	GOPINATH PANDA	GENERAL		Order Dtd. 2024-12-04	WRIT BRANCH-5	(Seat No-47)
186	102871/2024	10.12.2024	WP (C) - 36174/2022	JAYANARAYAN PATEL	GENERAL		Order Dtd. 2024-11-13	WRIT BRANCH-1	(Seat No-2)
187	102873/2024	10.12.2024	WPC (OAC) - 229/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-28	OA Branch	(Seat No-1)
188	102878/2024	10.12.2024	WP (C) - 29772/2024	TAPAN KUMAR AGASTI	GENERAL		Entire Document	WRIT BRANCH-3	(Seat No-11)
189	102887/2024	10.12.2024	WP (C) - 792/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-30	WRIT BRANCH-6	(Seat No-36)
190	102921/2024	10.12.2024	ABLAPL- 4345/2020	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2022-03-10	BAIL-1	(Seat No-6)
191	102922/2024	10.12.2024	BLAPL-	DEBIDUTTA	GENERAL		Order	BAIL-2	(Seat

			12273/2024	MOHAPATRA			Dtd. 2024-12-10		No-11)
192	102923/2024	10.12.2024	WP (C) - 31061/2024	SAI SATYA SWARUPAY	GENERAL		Order Dtd. 2024-12-10		(Seat No-11)
193	102670/2024	10.12.2024	WP (C) - 13789/2019	C S MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
194	102671/2024	10.12.2024	WP (C) - 5162/2021	C S MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
195	102672/2024	10.12.2024	WP (C) - 1067/2019	J P KAR	GENERAL				(Seat No-109)
196	102673/2024	10.12.2024	WP (C) - 37200/2023	J SAHOO	GENERAL			WRIT BRANCH-2	(Seat No-9)
197	102675/2024	10.12.2024	WP (C) - 27448/2024	R K MOHANTY	GENERAL				(Seat No-9)
198	102677/2024	10.12.2024	CMP- 1224/2023	A MISHRA	GENERAL			WRIT BRANCH-1	(Seat No-49)
199	102679/2024	10.12.2024	BLAPL- 10955/2024	S S SAMANTRAY	GENERAL			BAIL-1	(Seat No-13)
200	102680/2024	10.12.2024	WP (C) - 11008/2018	P K BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-102)
201	102681/2024	10.12.2024	WP (C) - 20908/2016	B B RAY	GENERAL				(Seat No-102)
202	102682/2024	10.12.2024	WP (C) - 13881/2012	S C DASH	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
203	102683/2024	10.12.2024	OJC- 1686/1984	P K JENA	GENERAL				(Seat No-117)
204	102684/2024	10.12.2024	WP (C) - 20374/2022	U CHHOTRAY	GENERAL			WRIT BRANCH-5	(Seat No-47)
205	102685/2024	10.12.2024	OJC- 10726/1997	S C SAHU	GENERAL				(Seat No-47)
206	102686/2024	10.12.2024	WP (C) - 4312/2016	K K NATH	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
207	102687/2024	10.12.2024	OJC- 8322/1994	P K LENKA	GENERAL				(Seat No-

									108)
208	102688/2024	10.12.2024	WP (C) - 18207/2022	A SAHOO	GENERAL			WRIT BRANCH-8	(Seat No-39)
209	102689/2024	10.12.2024	ABLAPL-9192/2024	M K MALLICK	GENERAL			BAIL-1	(Seat No-2)
210	102690/2024	10.12.2024	WP (C) - 6038/2006	P BEHERA	GENERAL				(Seat No-2)
211	102691/2024	10.12.2024	WP (C) - 26182/2013	P K SWAIN	GENERAL				(Seat No-2)
212	102692/2024	10.12.2024	BLAPL-9545/2023	J PARIDA	GENERAL			BAIL-1	(Seat No-4)
213	102693/2024	10.12.2024	WP (C) - 14221/2018	N R PANDA	GENERAL			WRIT BRANCH-3	(Seat No-28)
214	102694/2024	10.12.2024	CMP-1331/2022	M R SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-38)
215	102695/2024	10.12.2024	CMP-1331/2022	M R SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-38)
216	102696/2024	10.12.2024	CMP-1331/2022	M R SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-38)
217	102697/2024	10.12.2024	WP (C) - 36789/2022	M R SAHOO	GENERAL			WRIT BRANCH-8	(Seat No-39)
218	102698/2024	10.12.2024	WP (C) - 6215/2023	M R SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-19)
219	102699/2024	10.12.2024	WP (C) - 27838/2019	M R SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-4)
220	102700/2024	10.12.2024	RSA-105/2005	P K UPADHAYA	GENERAL			SECOND APPEAL	(Seat No-4)
221	102701/2024	10.12.2024	TRP (C) - 336/2017	M R BARIK	GENERAL			M.J.C.	(Seat No-6)
222	102702/2024	10.12.2024	WP (C) - 3466/2015	N K ROUT	GENERAL			WRIT BRANCH-8	(Seat No-42)
223	102703/2024	10.12.2024	WP (C) - 26079/2024	R K DAS	GENERAL				(Seat No-42)
224	102704/2024	10.12.2024	TRP (C) - 63/2012	R K BASIK	GENERAL			M.J.C.	(Seat No-6)
225	102705/2024	10.12.2024	WP (C) - 5017/2007	G SUNDARA	GENERAL				(Seat No-6)
226	102706/2024	10.12.2024	RSA-64/2022	M BEHERA	GENERAL			SECOND APPEAL	(Seat No-5)
227	102707/2024	10.12.2024	SA-88/1997	P K PATRA	GENERAL			SECOND APPEAL	(Seat No-6)
228	102708/2024	10.12.2024	WP (C) - 12764/2024	R C MALLICK	GENERAL			WRIT BRANCH-4	(Seat No-

									38)
229	102709/2024	10.12.2024	WP (C) - 27739/2024	U CHHOTRAY	GENERAL				(Seat No- 38)
230	102710/2024	10.12.2024	WP (C) - 31292/2023	U CHHOTRAY	GENERAL			WRIT BRANCH-1	(Seat No- 49)
231	102711/2024	10.12.2024	WP (C) - 30009/2024	U CHHOTRAY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
232	102712/2024	10.12.2024	WP (C) - 5260/2009	B R PATRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 108)
233	102713/2024	10.12.2024	CRLMC- 2233/2022	M K MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-2)
234	102714/2024	10.12.2024	WP (C) - 13027/2009	P K JENA	GENERAL				(Seat No-2)
235	102715/2024	10.12.2024	WP (C) - 20899/2016	B B RAY	GENERAL				(Seat No-2)
236	102716/2024	10.12.2024	WP (C) - 21064/2022	L K NAYAK	GENERAL			WRIT BRANCH-4	(Seat No- 17)
237	102718/2024	10.12.2024	FA- 284/1979	H S PANDA	GENERAL				(Seat No- 17)
238	102719/2024	10.12.2024	WP (C) - 16997/2017	PC DAS	GENERAL			WRIT BRANCH-3	(Seat No- 13)
239	102720/2024	10.12.2024	WP (C) - 16997/2017	PC DAS	GENERAL			WRIT BRANCH-3	(Seat No- 13)
240	102721/2024	10.12.2024	WP (C) - 16997/2017	PC DAS	GENERAL			WRIT BRANCH-3	(Seat No- 13)
241	102722/2024	10.12.2024	SA- 315/1998	S C SUNDARA	GENERAL			SECOND APPEAL	(Seat No-4)
242	102759/2024	10.12.2024	OJC- 11158/1999	A K BEHERA	GENERAL				(Seat No-4)
243	102766/2024	10.12.2024	WP (C) - 8778/2006	M R MALLA	GENERAL				(Seat No-4)
244	102767/2024	10.12.2024	ABLAPL- 13008/2023	B N SATAPATHY	GENERAL			BAIL-2	(Seat No-8)
245	102768/2024	10.12.2024	WP (C) - 40993/2023	R K SARANGI	GENERAL			WRIT BRANCH-5	(Seat No- 32)
246	102769/2024	10.12.2024	WP (C) - 10379/2014	B K DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
247	102770/2024	10.12.2024	WP (C) - 17091/2016	M BEHERA	GENERAL			WRIT BRANCH-2	(Seat No-8)
248	102771/2024	10.12.2024	WP (C) -	A SUNDARAY	GENERAL			WRIT	(Seat

			13818/2022					BRANCH (DIVISION BENCH-3)	No- 122)
249	102772/2024	10.12.2024	CMP- 362/2018	L MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 39)
250	102773/2024	10.12.2024	WP (C) - 12764/2024	J P KAR	GENERAL			WRIT BRANCH-4	(Seat No- 38)
251	102774/2024	10.12.2024	WP (C) - 29457/2024	M K PATI	GENERAL				(Seat No- 38)
252	102775/2024	10.12.2024	CRLA- 437/2008	S C SUNDARA	GENERAL			CRIMINAL APPEAL	(Seat No-7)
253	102778/2024	10.12.2024	BLAPL- 10987/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-12- 09	BAIL-2	(Seat No- 11)
254	102820/2024	10.12.2024	BLAPL- 8294/2024	P SWAIN	GENERAL				(Seat No- 11)
255	102821/2024	10.12.2024	FAO- 373/2024	M.N.MOHANTY	GENERAL		Order Dtd. 2024-08- 22	MISC. APPEAL SEC.	(Seat No-5)
256	102832/2024	10.12.2024	WP (C) - 28692/2024	P K MISHRA	GENERAL				(Seat No-5)
257	102836/2024	10.12.2024	WP (C) - 24627/2024	BRAJA KISHOR PANDA	GENERAL		Order Dtd. 2024-11- 13		(Seat No-5)
258	102837/2024	10.12.2024	WP (C) - 24623/2024	BRAJA KISHOR PANDA	GENERAL		Order Dtd. 2025-06- 20		(Seat No-5)
259	102839/2024	10.12.2024	WP (C) - 24633/2024	BRAJA KISHOR PANDA	GENERAL		Order Dtd. 2024-11- 13		(Seat No-5)
260	102896/2024	10.12.2024	ABLAPL- 13738/2024	S MOHANTY	GENERAL				(Seat No-5)
261	102900/2024	10.12.2024	WP (C) - 30910/2024	H.K.MOHANTA	GENERAL		Order Dtd. 2024-12- 07	WRIT BRANCH-7	(Seat No- 18)

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